

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.07.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 225 of 2021	Epack Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	Shikhil Suri Nikita Thapar Komal Gupta
2.	Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
3.	Comp. App. (AT) No. 06 of 2022 & I.A. No. 608 of 2022	Paramjit Singh & Ors. Vs. Late Daljit Singh (Deceased) & Ors.	Sumesh Dhawan	Nahush Jain-R2 to R5

For Hearing

4.	Comp. App. (AT) (Ins) No. 10 of 2020 (PH)	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra-R1 to R3 Dhiraj Mhetre Akash Singh
5.	Comp. App. (AT) (Ins) No. 512 of 2021 (PH)	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav -R2 Eshna Kumar-RP
6.	Comp. App. (AT) (Ins) No. 672 of 2021 (PH)	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
7.	Comp. App. (AT) No. 94 of 2021 (PH)	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1

8.	Comp. App. (AT) (Ins) No. 832 of 2021 & I.A. No. 1381 of 2022	Haridas Gautamkumar Dave Vs Indian Transformers Co Ltd. Through Its Interim Resolution Professional Mr Ankur Kumar & Anr.	Aditi	Bindu Bhatia-R1 Hara Kar Prabhat Shetty-R2
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02:00 PM

For Hearing

9.	Comp. App. (AT) (Ins) No. 880 of 2021 (PH)	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors. With	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
10.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
11.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
12.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
13.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29
14.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426 of 2022 (With Defects)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29

15.	Comp. App. (AT) (Ins) No. 66 of 2022	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	Roohe Hina Dua	Vikram Nankani Aman Gandhi Nikhil Apte-R1
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By order of Hon'ble Chairperson
-sd/-
Registrar